

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:4909  
ANSWERED ON:26.04.2010  
MARINE ACCIDENTS  
Ramasubbu Shri S.

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether marine accidents are increasing steeply in the country during the last three years and the current year;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) whether the Government has taken any steps to improve the maritime control and safety also to clean the approaches and vicinity of the ports;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF SHIPPING (SHRI G.K.VASAN)

(a) & (b): Marine accidents are not increasing in the country as will be seen from the following:-

Number of casualties		2007	2008	2009	2010	(Till 15th April' 2010)
Sr. No.	Name of the Coastal State					
1	Gujarat	17	13	11	5	
2	Maharashtra	14	15	4	7	
3	Goa	4	2	4	NIL	
4	Karnataka	5	NIL	7	NIL	
5	Kerala	5	5	3	NIL	
6	Tamilnadu	3	3	NIL	2	
7	Andhra Pradesh	2	7	3	2	
8	Orissa	1	2	3	1	
9	West Bengal	3	9	7	1	
10	Andaman & Nicobar Island	3	2	3	1	
11	Lakshadweep	NIL	NIL	NIL	NIL	
	TOTAL	57	58	45	19	

(c)&(d): The Govt. has taken the following steps:-

- (1) Administration carries out Port State Control and Flag State Inspection of foreign and Indian Ships with regard to their compliance of International Maritime Organization (IMO) conventions for safety, security and pollution prevention.
- (2) Creation of Maritime Assistance Service (MAS) with Directorate General of Shipping as contact point for ships in need of assistance through M.S. Notice dated 30th June' 2008.
- (3) Creation of National Data Centre (NDC) for Long Range Identification and Tracking (LRIT) system for all Indian ships above 300 GT anywhere in the world.
- (4) Detection of ships above 100 GT by the land based Automatic Identification System (AIS) receivers under the International Ship and Port facility Security (ISPS) Code requirements through the ISPS circular dated 06th January'2009.
- (5) Tracking of all Indian Ships above 500 GT by communication centre located at DG Shipping through Ship Security Alert System (SSAS) under ISPS Code, located anywhere in the world.
- (6) Compulsory ship reporting system for Indian ships and recommendatory reporting for foreign ships within Indian search and Rescue Regions for the purpose of Search and Rescue (SAR) Operation through M.S. Notice dated 30th June' 2008.
- (7) Issuance of (67) sixty seven two number of Casualty Circulars as part of sharing of lessons learnt from shipping casualties.
- (8) Establishment of Safety fairways and recommended routes in the Arabian Sea to enhance safety of Maritime traffic, through M.S. Notice dated 30th June' 2008.

(e): Does not arise.